

DIVISION BENCH
COURT - II

O-207

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1178(KB)2018
IA(I.B.C)/1120(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	JM FINANCIAL ASSET RECONSTRUCTION COMPANY LIMITED VS ADITI HEALTH OILS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Sagar Chaurasia, Adv.] For the Liquidator
Mr. Sudarshan Kumar Agarwal, Adv.]
Mr. K. K. Chapparia] Liq-in-person
Mr. Kuldip Malik, Adv.] For the Applicant
Mr. Ajit Kesria, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter on **12.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**